## **Declaration of Assets and Liabilities**

2022-23 Year

I, AJIT KUMAR, son of SURENDRA PRASAD, Aged 31 years, belonging to

BIHAR LEGISLATIVE ASSEMBALY SECRETARIAT, service and presently working as

ASSISTANT give herein below the details of the assets (immovable, movable, bank

balance, etc.) of myself, my spouse and dependants\*:

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| 7 | Sr.<br>No. | Description  | Self                                 | Spouse<br>Name(S)-<br>priyanka<br>bharati                     | Dependant-1<br>Name | Dependant-2<br>Name | Dependant-3<br>Etc. Name |
|---|------------|--|--------------------------------------|---|---------------------|---------------------|--------------------------|
|   | (i)        | Cash   | 50000/-                              | 60000/-   | NIL                 | NIL                 | NIL                      |
| > | (ii)       | Deposits in Banks, Financial Institutions And Non-Banking Financial Companies    | 750000/-<br>NBFC-<br>760000/-        | 200000/-  | NIL                 | NIL                 | NIL                      |
|   | (iii)      | Bonds,<br>Debentures<br>and Shares in<br>companies                               | 600000/-                             | NIL   | NIL                 | NIL                 | NIL                      |
|   | (iv)       | Other financial<br>institutions,<br>NSS, Postal<br>Savings, LIC<br>Policies, etc | NSC-<br>340000/-                     | LIC-<br>25000   | NIL                 | NIL                 | NIL                      |
|   | (v)        | Motor Vehicles<br>(details of<br>make, etc.)                                     | ACTIVA-<br>6G                        | NIL   | NIL                 | NIL                 | NIL                      |
|   | (vi)       | Jewellery (give<br>details of<br>weight and<br>value)                            | GOLD-50<br>GM<br>DIAMOND-<br>50000/- | GOLD-250<br>GM<br>SILVER-<br>150000/-<br>DIAMOND-<br>100000/- | NIL                 | NIL                 | NIL                      |
|   | (vii)      | Other assets,<br>such as values<br>of claims /<br>Interests                      | NIL.                                 | 100000/-  |                     |                     |                          |

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.

## B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated]

| Sr.   | have to be indicated]  Description  | Self   | Spouse   | Dependant- | Dependant- | Dependant-3<br>Etc. Name |
|-------|---|--|----------|------------|------------|--------------------------|
| No.   |   |  | Name(S)  | 1<br>Name  | Name       | Etc. Name                |
| (i)   | Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market                                 | 44<br>DISMIL,<br>PARENTAL                    | PARENTAL | NIL        | NIL        | NIL                      |
| (ii)  | value  Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value                | PARENTAL-<br>1 KATHA-<br>(70 LACS<br>APPROX) | NIL      | NIL        | NIL        | NIL                      |
| (iii) | Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value | NIL  | NIL      | NIL        | NIL        | NIL                      |
| (iv)  |   | PARENTAL                                     | PARENTAL | NIL        | NIL        | NIL                      |
| (v)   | Others (such as interest in property)   | NIL  | NIL      | NIL        | NIL        | NIL                      |

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

| Sr.<br>No. | Description  | Name & address of Bank /<br>Financial Institutions(s) /<br>Department (s) | Amount outstanding as |
|------------|--|---|-----------------------|
| (a)        | (i) Loans from Banks   | NIL   | NIL                   |
| <u>(a)</u> | (ii) Loans from financial institutions   | NIL   | NIL                   |
|            | (iii) Government Dues: (a) dues to departments dealing with government accommodation | NIL   | NIL                   |
|            | (b) dues to departments dealing with supply of                                       | NIL   | NIL                   |

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| 1   | water   |                       |      |
|-----|---|-----------------------|------|
|     | (c) dues to departments dealing with supply of electricity  | NIL                   | NIL  |
|     | (d) dues to departments dealing with telephones   | NIL                   | NIL. |
|     | (e) dues to departments<br>dealing with government<br>transport (including<br>aircraft and helicopters)   | NIL                   | NIL  |
|     | (f) Other dues, if any  | NIL                   | NIL  |
| (b) | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | NIL<br>PAN-DSQPK9677A | NIL  |
|     | (ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]   | NIL                   | NIL  |
|     | (iii) Sales Tax [Only in case of proprietary business]  | NIL                   | NIL. |
|     | (iv) Property Tax   | NIL                   | NIL  |

## C. <u>Personal Detail</u>

Place:..patna

Date: 06-02-2023

| GPF/CPF/PRAN No.               | :-                | PRAN-110144056532  |
|--------------------------------|-------------------|--|
| Gender                         | <b>:</b> -        | M (M/F)  |
| Date of Birth                  | ¢ <del>a</del>    | 2 4 1 1 1 9 9 1 (DD/MM/YYYY)   |
| Class/Group                    | :-                | B (A/B/C)  |
| Cadre                          | :-                | BIHAR LEGISLATIVE WORKS (Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.) |
| Home District                  | :-                | BHOJPUR  |
| I hereby o<br>knowledge and be | leclare<br>elief. | that the above details are true to the best of my  |
|                                |                   | Signature अजी कुमार  |

Name of Employee: AJIT KUMAR

Department: BIHAR LEGISLATIVE ASSEMBALY SECRETARIAT

Designation: ASSISTANT